

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5801**

TO BE ANSWERED ON THE 03RD APRIL, 2018 /CHAITRA 13, 1940 (SAKA)

RECOMMENDATION OF SITAKANT MOHAPATRA COMMITTEE

5801. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to implement the recommendations of Sitakant Mohapatra Committee for inclusion of 38 other languages in the 8th schedule of the constitution;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): At present there is no established set of objective criteria for inclusion of languages in the Eighth Schedule to the Constitution of India. As the evolution of dialects and languages is dynamic, influenced by socio-economic-political developments, it is difficult to fix any criterion for languages, whether to distinguish them from dialects, or for inclusion in the Eighth Schedule to the Constitution of India. Thus, both the earlier attempts, through the Pahwa (1996) and Sitakant mohapatra (2003) Committees to evolve such fixed criteria have not borne fruit.
